



\$~71 to 167

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi (through

VC), Ms. Pooja M. Rastogi, Ms.

Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Pratima N. Lakra, CGSC with Ms.Stuti Aggarwal. Ms.Kashish

Ms.Stuti Aggarwal, Ms.Kashish G.Baweja and Mr.Chandan Prajapati,

Advocates for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

Mr. Aditya Singla, SSC with Ms. Charu Sharma, Advocate for R-4.

72

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr.Sparsh Bhargava with Ms.Ishita Farsaiya and Ms. Vanshika Taneja,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA





and DGAP.

73

+ W.P.(C) 13194/2018

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Mr. Arihant

Tater, Mr. Saurabh Dugar and

Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC for

UOI.

Ms. Aakanksha Kaul, Advocate

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates

for NAA/DGAP.

74

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava and Ms.Nandita Chauhan

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Ms. Anushka Jaiswal. Advocates for

UOI.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

75

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019





M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4.

76

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi (through

VC), Ms. Pooja M. Rastogi, Ms.

Meenal Songire, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Ms. Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya

Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.





+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Mr.Taha Yasin, Mr.Ali Khan and Mr.Yasharth

Shukla, Advocates for UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

78

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners
Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava and Ms.Nandita Chauhan

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Abhinav Bhardwaj and Mr.K.Manaswini, Advocates for R-1. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

79

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD.

..... Petitioner





Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Mr.Taha Yasin, Mr.Ali Khan and Mr.Yasharth

Shukla, Advocates for UOI.

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for R-2 & 3.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates

for NAA and DGAP.

80

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr. Bhagwan Swarup Shukla, CGSC with Adarsh Kumar, Advocate for

UOI.

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2 & 3

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates

for NAA and DGAP.

81

+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019





LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr.Sparsh Bhargava with Ms.Ishita Farsaiya and Ms. Vanshika Taneja,

Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Viraj R. Datar, Sr. Advocate with

Mr. Nitish Chaudhary, Advocate for

R-1 with R-1 present-in-person.

Mr. Rajesh Kumar SPC with Ms. Mishika Pandita and Mr. Shivam,

Advocates for UOI.

Mr.Apoorv Kurup, CGSC with Mr.Shivansh Dwivedi, Advocate for

UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

82

+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr.Ruchir Mishra, Mr. Mukesh Kr.

Tiwari, Ms. Reba Jena Mishra,

Advocates for UOI.

Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar Shukla.

Advocate.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

83

+ W.P.(C) 12717/2019





BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr.Abhishek A Rastogi (through

VC), Ms. Pooja M. Rastogi, Ms.

Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

84 +

W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

85

+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019





SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr.Abhishek A Rastogi (through

VC), Ms. Pooja M. Rastogi, Ms.

Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharran Kumar Shukla, Ms.Priti and Mr.Vinay Shukla,

Advocates for UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

Mr. Sanjay Kumar, Ms. Easha and Ms. Hemlata Rawat, Advs.

for Revenue.

86

+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi (through

VC), Ms. Pooja M. Rastogi, Ms.

Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr.Jatin Teotia and Mr.Pushpender

Nagar, Advocates for UOI.

Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr.Gyanendra Singh, Advocate.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.





87

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, Sr.Standing Counsel for NAA with Mr.Avneesh Upadhyay and Mr.Himanshu Sood,

Advocates.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

88

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Mr.Taha Yasin, Mr.Ali Khan and Mr.Yasharth

Shukla, Advocates for UOI.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for R-2 & 3.

89

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020





S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

> Mr.Ankit Through: Mr.Rajat Bose with

> > Sachdeva Ms. Shohini and

Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, **CGSC** with

Mr. Zubin Singh and Mr. Debar Chan

De, Advocates for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

90

+W.P.(C) 10932/2020 & CM APPLs.34237-34238/2020, 8172/2022 and Review Pet.127/2024

M/S EMAAR MGF LAND LTD

..... Petitioner

V. Lakshmikumaran. Through: Mr. Ms.

> Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ravi Prakash,

CGSC Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and

DGAP.

Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and





DGAP.

91

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD, Petitioner

Through: Mr. Tarun Gulati, Senior Advocate

with Mr.Kishore Kunal and Ms.Ankita Prakash & Mr. Anuj

Kumar, Advocates.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

92

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar and Ms. Rashmi

Singh, Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar SPC with Ms.

Mishika Pandita and Mr. Shivam,

Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

93

+ W.P.(C) 1780/2020





JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1

Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

94

+ W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr.Abhishek A Rastogi (through

VC), Ms. Pooja M. Rastogi, Ms.

Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar SPC with Ms.

Mishika Pandita and Mr. Shivam,

Advocates for UOI.

Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

Mr.Samir Malik, Adv for R-1 and 2. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

95

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi (through

VC), Ms. Pooja M. Rastogi, Ms.

Meenal Songire, Advocates.





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar SPC with Ms.

Mishika Pandita and Mr. Shivam,

Advocates for UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr.Samir Malik, Adv for R-1 and 2

96

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Samir Malik, Adv for R-1 and 2.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

97

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev





Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

98

+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD.

..... Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Samir Malik, Adv for R-1 and 2 Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

99

+ W.P.(C) 3737/2020

PHIILIPS INDIA LIMITED.

..... Petitioner

Through:

Mr.Shashank Shekhar with Mr.Tushar

Joshi Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vipul Agrawal, Standing Counsel

with Mr. Gaoraang Ranjan,

Advocates for Revenue.

Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr. Jatin Puniyani, GP for UOI.

100

+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners Through: Mr. Kamal Sawhney, Mr.Deepak





Thackur and Ms. Aakansha Wadhwani, Advocates

Versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Mr. Vikramaditya Bhaskar, Adv.

Mr. Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.

101

+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

Mr.Rajeev K Panday, AAG,

Mr.Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket, Advocate.

102

+ W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah, Adv.

Versus





UNION OF INDIA & ORS. Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

103

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

104

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Standing Counsel

with Mr. Sahil Malik for NAA and

DGAP.





Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

105

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish and Ms.Divya Rastogi,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

106

+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr.Tarun Gulati, Sr. Advocate with

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

107

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner





Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

Mr. Ravi Chawla, Sr.Standing Counsel for NAA with Mr.Avneesh Upadhyay and Mr.Himanshu Sood,

Advocates.

108

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

109

+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus





UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

110

+ W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda with Mr. Mrinal

Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharran Kumar Shukla, Ms.Priti and Mr.Vinay Shukla,

Advocates for UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates for NAA

and DGAP.

111

+ W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents





Through: Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav, Advocate.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal, Ms. Apurva Singh and Ms. KS

Mary Jonet, Advs for 2 to 7.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Ms.Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI.

Ms. Alpana Singh & Mr. P. Pandey,

Advocates for R-3

112

+ W.P.(C) 5979/2020 & CM APPL. No.21655/2020 and Review Pet.128/2024

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Mr.Taha Yasin, Mr.Ali Khan and Mr.Yasharth

Shukla, Advocates for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Mr. Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

113

+ W.P.(C) 6671/2020





GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Senior Panel

Counsel, UOI with Mr.Gokul Sharma, Advocate and Mr.Shivam Singh,

Advocates for R-1.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

114

+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Mr. Tushar Jarwal, Mr. Rahul Sateeja, Mr. Pranav Bansal and Mr. Sanyam

Agarwal, Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

115

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang





Motiyani, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Advocate for

NAA

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

116

+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

Mr. Vipul Agrawal, Standing Counsel with Mr. Gaoraang Ranjan,

Advocates for Revenue.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

117

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.





Versus

UNION OF INDIA & ORS. Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla, Ms.Priti and Mr.Vinay Shukla,

Advocates for UOI.

Ms. Sonu Bhatnagar, Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-2.

Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

118

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Satish Kumar, Sr.standing counsel

with Ms. Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

R-3.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

119

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus





UNION OF INDIA & ORS. Respondents

Through: Mr. Kirtiman Singh, CGSC,

Mr. Waize Ali Noor, Mr. Varun Rajawat, Mr. Varun P Singh, Mr. Kartik Baijal and Mr. Aryan Agrawal,

Advocates for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

120

+ W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

Ms. Aakanksha Kaul, Advocate.

Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and

DGAP.

121

+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-31624/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr.Zoheb Hossain, Advocate with





Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

122

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-31626/2020

M/S JMK HOLDINGS PVT LTD.

... Petitioner

Through:

Mr.Prem Kundpal, Mr.Chetan Kumar Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Advocate for

NAA

Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

Advocates for NAA and DGAP.

123

+ W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through:

Mr.Rohan Shah (through VC), Mr.Mihir Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha,

Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr. Dev. P. Bhardwaj, CGSC for UOI with Mr.Khushal Saini and Mr.Prakhar Vashisth, Advocates for

UOI.

Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

124

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah (through VC)

Advocate

Versus





UNION OF INDIA & ORS. Respondents

Through: Mr. Rohan Shah (through VC), Mr. S.

Mahesh Sahasranaman and Mr. S.

Rajan, Advocates for UOI

Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

125

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr.Abhishek A Rastogi (through

VC), Ms. Pooja M. Rastogi, Ms.

Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms.Astu Khandelwal, Mr.Taha Yasin, Mr.Ali Khan and Mr.Yasharth

Shukla, Advocates for UOI.

Mr.Aman Malik, Mr.Samir Malik and Mr.Yunus Malik, Advocates for R-2

and 3

126

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Amrita Prakash, CGSC with

Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates for NAA





and DGAP.

127

+ W.P.(C) 1765/2021

M/S LE REVE Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

128

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aditya Dewan, Advocate

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

129

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Abshishek A. Rastogi (through

VC) and Mr.Pratyush Prava Saha,

Advocates.

Versus





UNION OF INDIA & ORS. Respondents

Through: Mr. Aditya Dewan, Advocate

Mr.Satya Ranjan Swain, Sr.PC, Mr.Kautilya Birat, Adv. for R-1/UOI Mr. Vivek Gurnani, Advocates for

NAA and DGAP.

130

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-5706/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr.Abhishek A Rastogi (through

VC), Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Panel Counsel

with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

131

+ W.P.(C) 2440/2021

BONNE SANTE Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms.Stuti Aggarwal, Ms.Kashish

G.Baweja and Mr.Chandan Prajapati,

Advocates for UOI.

Mr.Rony John, Mr.Piyush Swami,





Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.

132

+ W.P.(C) 2676/2021 & CM APPL.7906-7907/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

Mr. Rajesh Kumar SPC with Ms. Mishika Pandita and Mr. Shivam,

Advocates for UOI.

Mr.Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

133

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

134

+ W.P.(C) 2897/2021





ITC LIMITED & ANR. Petitioners

Through: Mr.Ajay Aggarwal, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms.Astu Khandelwal, Mr.Taha Yasin, Mr.Ali Khan and Mr.Yasharth

Shukla, Advocates for UOI.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates

for NAA and DGAP.

135

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda with Mr.Mrinal

Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with

Mr.Jatin Teotia and Mr.Pushpender

Nagar, Advocates for UOI.

Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr.Aman Malik, Mr.Samir Malik and Mr.Yunus Malik, Advocates for R-2

and 3

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates

for NAA and DGAP.

136

+ W.P.(C) 3254/2021

GILLETTE INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang





Motiyani, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

137

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Abhinav Bhardwaj and Mr.K.Manaswini, Advocates for R-1. Mr.Vivek Goyal, CGSC with

Mr.Gokul Sharma, Adv. for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

138

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with





Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vivek Goyal, Senior Panel Counsel, UOI with Mr. Gokul Sharma, Advocate and Mr. Shivam Singh,

Advocates for R-1.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

139

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr.Vipin Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

Mr. Ripu Daman Bhardwaj, CGSC

for UOI

Mr. Aman Malik, Mr. Samir Malik and Mr. Yunus Malik, Advocates for R-2

and 3

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

140

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,





Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through:

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Abhinav Bhardwaj and Mr.K.Manaswini, Advocates for R-1. Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla, Ms.Priti and Mr.Vinay Shukla,

Advocates for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

141

+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Abhinav Bhardwaj and Mr.K.Manaswini, Advocates for R-1. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla, Ms.Priti and Mr.Vinay Shukla,

Advocates for UOI.

Mr. Manas Bhatnagar, Advocates for

R-4.

142

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021





YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ajay Kumar Pandey, SPC for

UOI with Mr. Rajat Choudhary,

Advocate for R-1/UOI

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

143

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup, CGSC with

Ms. Aanchal, Advocates for R-1

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates

for NAA and DGAP.

144

+ W.P.(C) 990/2021

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal and Ms. Ankita

Prakash & Mr. Anuj Kumar, Advs.

Versus





UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar, Advocate for R-1

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

145

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali and Ms.Usha Jamnal,

Advocates for UOI.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates

for NAA and DGAP.

146

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC with





Ms.Poonam, GP for R-1.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

147

W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022 +

> M/S SWATI REALTY Petitioner

> > Through: Mr. Abhishek A Rastogi, Ms. Pooja

> > > M. Rastogi, Ms. Meenal Songire,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Sandeep Vishnu, Advocate for Through:

UOI.

Ms. Suruchi Suri, Advocate with Mr.Mayur Narang, Advocate for R-4. Ms. Sonu Bhatnagar with Ms. Nishta Mittal, Ms. Apurva Singh and Ms. KS

Mary Jonet, Advs for 5 and 6

Mr.Zoheb Hossain, Advocate with Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

148

W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022 +

M/S PERFECT BUILDWELL PVT LTD Petitioner

> Through: Mr. Krishnamohan K Menon, Ms

> > Parul Sachdeva & Ms. Yamini

Sharma, Advocates

Versus

UNION OF INDIA AND ORS Respondents

> Through: Mr. Ravi Prakash. **CGSC**

> > Ms. Astu Khandelwal, Mr. Taha Yasin, Mr.Ali Khan and Mr. Yasharth

Shukla, Advocates for UOI.





Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

149

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri, Advocate for

UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gauray, Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal, Ms. Apurva Singh and Ms. KS

Mary Jonet, Advs for 4

150

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for

R-1.

Mr. Vipul Agrwal, Adv. for

NAA/DGAP

Mr.Zoheb Hossain, Advocate with





Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP. Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal, Advocates for R-5.

151

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP

..... Petitioner

Through: M

Mr. Raj Shekhar Rao, Sr. Advocate with Mr.Rituraj H. Gurjar with Mr.Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Sushil Kumar Pandey, Mr. Neha Yadav, Ms. Neha Yadav, Advocates for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Mr. Anurag Ojha, Sr.Standing Counsel with Mr. Subham Kumar, Advocate for Respondent No.3 & 4. Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-3& 4

152

+ W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD.

..... Petitioner

Through: Mr. Tarun Gulati, Senior Advocate with Mr.Kishore Kunal and

with Mr.Kishore Kunal and Ms.Ankita Prakash & Mr. Anuj

Kumar, Advocates.

versus





UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey Advocate

for UOI.

Mr. Rajesh Kumar SPC with Ms. Mishika Pandita and Mr. Shivam,

Advocates for UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

153

+ W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR

..... Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Ms.Neha Yadav, Advocates for UOI. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

154

+ W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr.Akshay

Kumar, Mr. Rishabh Dev Dixit,

Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

Mr.Zoheb Hossain, Advocate with





Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

155

+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Ms. Apeksha Mehta, Ms. Umang Motiyani, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Mr.Sushil Kumar Pandey and

Ms. Neha Yadav, Advs.

156

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin Singh, SPC for UOI.

Mr. Manish Kumar, Sr. Central Govt. Counsel with Mr. Lalan Kumar.

Advocate

Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates

for NAA and DGAP.





157

+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

PRASU INFRABUILD PVT LTD Petitioner

Through: Mr.Tarun Jain with Mr.Divyansh

Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sanjay Kumar. SPC for R-1.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

Mr.Sumit Gaur, Advocate for R-6, 7,

9, 11, 12, 13, 14 & 15.

158

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA Petitioner

Through: Mr.Bharat Rai Chandani, Advocate

with Mr.Deepak Kumar Khokhar,

Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Chiranjeev Kumar, Mr.Mukesh

Sachdeva, Advocates for R-1.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gauray, Advocates

for NAA and DGAP.

159

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Ms. Ishita

Farsaiya, Mr. Apoorv Shukla, Ms. Prabhleen Kaur, Ms. Vanshika

Tanjeja, Advocates.





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin Singh and Mr.Yogesh

Kumar Advocate for R-1.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

160

+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan

Yadav, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms.Astu Khandelwal, Adv and

Ms.Archana Surve, G.P. for R-1 to 4. Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

161

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.





Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

162 +

W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Abhishek Saket, Advocate for

UOI

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

163

+ W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023

M/S ATS TOWNSHIP PVT. LTD.

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA AND ORS

.... Respondents

..... Petitioner

Through: Mr. Ravi Prakash, CGSC with

Ms.Astu Khandelwal, Adv. for R-1

(UOI).

Mr. Naginder Benipal, SPC with Mr. Ankit Siwach and Ms. Harithi

Kambri, Advocates for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr.Zoheb Hossain, Advocate with





Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

164

W.P.(C) 11910/2023 +

PAREENA INFRASTRUCTURE PVT. LTD.

..... Petitioner

Through:

Mr. Vineet Bhatia, Advocate with Mishra, Mr.Aamnaya Jagannath Ms.Nidhi Aggarwal, Ms.Jyoti Verma and Mr.Bipin Punia, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Prakash, CGSC with Mr. Ravi Ms. Astu Khandelwal, Mr. Taha Yasin, Mr. Yasharth Mr.Ali Khan and Shukla, Advocates for UOI.

Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates for UOI.

Narain, Ms. Anushree Standing Counsel with Ms. Simran Kumari, Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

Ms. Gigi C George and Mr. Dheeraj

Singh, Advocates for UOI

165

W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

> Mr. Abhishek A Rastogi, Ms. Pooja Through: M. Rastogi, Ms. Meenal Songire,





Advocates.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI.

Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates

for NAA and DGAP.

166

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD. Petitioner

Through: Mr.Prem Kundpal, Mr.Chetan Kumar

Shukla, Mr.Vivek Vaibhav, Mr.Amendru Kumar Singh and

Mr.Sachin Khurana, Advs.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Anshuman and Mr. Piyush

Ahluwalia, Advocates for R1/UOI Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms.

Simran Kumari, Advocate.

Mr. Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates

for NAA and DGAP.

167

+ W.P.(C) 14681/2023 & C.M.No.58468/2023

M/S ADHIRAJ CONSTRUCTIONS PVT. LTD. Petitioner

Through: Mr.Bharat Raichandani with

Mr.Deepak Kumar Khokhar,

Advocates.

Versus

UNION OF INDIA Respondent

Through: Mr. Ravi Prakash, CGSC with Ms.





Astu Khandelwal, Advocate for UOI.

Mr. Sushil Raaja, SPC for UOI Mr.Zoheb Hossain, Advocate with Mr. Vivek Gurnani, Ms.Abhipriya Rai and Mr.Vivek Gaurav, Advocates for NAA and DGAP.

CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 01.05.2024

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1. Having heard learned counsels for parties, we propose to firstly take up for consideration the following writ petitions which have been broadly placed under the following heads:-

S.No.	Category/Type	Case No.
1.	Retail	W.P.(C) 12648/2018
		W.P.(C) 2347/2019
2.	Real Estate	W.P.(C) 2445/2020
		W.P.(C) 5979/2020
3.	Fast-Moving Consumer	W.P.(C) 4345/2020
	Goods (FMCG)	W.P.(C) 4607/2020
		W.P.(C) 2897/2021

2. Accordingly, let this batch be re-notified for 10.07.2024 in the category of "End of Board". We accord liberty to learned counsels appearing for respective sides to place on the record a brief note which would broadly indicate the issues which arise. The note may be routed through lead counsels who are to address submissions on the next date.

YASHWANT VARMA, J.

PURUSHAINDRA KUMAR KAURAV, J.

MAY 01, 2024/MJ